

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

6. M.A. 3578/2019 (33,42) IN C.P.(IB)-3863(MB)/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.11.2019**

NAME OF THE PARTIES: Goa Auto Accessories Ltd.

SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At request, list this matter on 10.01.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)